

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).507/2002

PADMAVATI RAJE WADIYAR (D) BY LRS. & ORS

Petitioner(s)

VERSUS

SHAIK HASHIM ISAAC (D) BY LRS. & ANR

Respondent(s)

(With prayer for interim relief )

Date: 26/04/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Venu Kumar, Adv.

Mr. Pratap Venugopal, Adv. for

M/S. K.J. John & Co.,Adv.

For Respondent(s)

Mr. E.C. Agrawala,Adv.

UPON hearing counsel the Court made the following

O R D E R

It appears from the Office Report that no order is required at present.

(B. SUDHEENDRA KUMAR)

st

REGISTRAR

